

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-2284
ANSWERED ON – 21.03.2023

GST COLLECTION BY STATE GOVERNMENTS ON PETROLEUM PRODUCTS

2284. DR. C.M. RAMESH:

Will the Minister of **FINANCE** be pleased to state:-

(a) the details of GST collection from petrol and diesel by different State Governments in the Country during the last three years, State-wise; and

(b) whether Government may consider issuing an advisory to different oil companies in the country to reduce the price of petrol and diesel in the light of fall in prices of such petroleum products in international markets, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): Currently, Petrol and Diesel are not under the purview of GST levy.

(b): Prices of petrol and diesel in the country have been market-determined with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel.
